

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:390

ANSWERED ON:19.02.2009

APPOINTMENT OF PILOTS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a large number of young Indian youth are sitting idle after becoming commercial pilots;
- (b) if so, whether the Government has issued any instructions to private airlines to give preference to Indian pilots over foreign pilots;
- (c) if so, the details thereof;
- (d) whether the Government has also changed the selection procedure of foreign pilots;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government to monitor the career progression of Indian co-pilots to the rank of commanders?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a):- The Directorate General of Civil Aviation does not maintain records of employed/unemployed pilots. Moreover, issuing of licence is not linked with demand for employment of pilots.
- (b) and (c):- As per the policy of the Government, foreign pilots are permitted to fly in India up 31.07.2010. Airlines are allowed to bring expatriate pilots only on the basis of their plan for phasing out foreign pilots and training Indian pilots to replace the foreign pilots.
- (d):- No, Sir.
- (e):- Does not arise.
- (f):- Government does not monitor the career progression of Indian co-pilot to the rank of commanders. Co-pilots are up-graded to commander by their Airlines on meeting the Flying Training requirements.